

OFFICE OF THE DISTRICT & SESSIONS JUDGE; SOUTH WEST DISTRICT; DWARKA COURTS

No. 22245 /EC/Genl./2019

Dated : 18-9-19

To,

The Chairperson,
Election Commission,
Dwarka Court Bar Association,
New Delhi

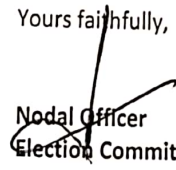
Sub : Corrigendum for inclusion the name of Ms.Vandana Sharma, Advocate in Revised Final Voter List

Sir,

I have been directed to inform you that in terms of directions given by the Hon'ble High Court of Delhi, New Delhi in the judgement passed on 17.9.2019 in Writ Petition (Civil) 9955/2019 & CM APPL.41224/2019 in case title Vandana Sharma Vs. Dwarka Court Bar Association & Ors. and by the Election Committee, DCBA 2019 vide minutes of meeting dated 18.9.2019, the name of Ms. Vandana Sharma, having Bar Council of Delhi Enrolment No. D/2422/2008 and DCBA Registration No.V-334/2010 be included in the REVISED FINAL VOTER LIST FOR DCBA ELECTION 2019 (Pursuant to receipt of letter No. 2237/SF/2019 dated 11.9.2019 from Hony. Secretary, Bar Council of Delhi) which was prepared by the Election Committee, DCBA-2019.

Thanking you,

Yours faithfully,


Nodal Officer
Election Committee,
DCBA-2019
Dwarka District Courts,
New Delhi

No. 22246-250 /EC/Genl./2019

Dated : 18.9.19

Copy forwarded :

1. The Ld. District & Sessions Judge's Secretariat, Dwrka District Courts, New Delhi.
2. Ld. Chairperson/Members, Election Committee, Dwarka District Courts, New Delhi.
3. The President/Hony.Secretary, Dwarka Court Bar Association, with the request to display the same on the notice boards of DCBA.
4. The Branch Incharge, Computer Branch, Dwarka Courts, NewDelhi with the request to upload the same on the Dwarka Courts Web site.
5. The Caretaker, Dwarka District Courts, New Delhi with the request to display the same on the notice boards of Dwarka District Courts, New Delhi.


Nodal Officer
Election Committee,
DCBA-2019
Dwarka District Courts,
New Delhi